

23.10 hrs.

Title: Introduction and consideration of the Uttar Pradesh Appropriation (Vote on Account) Bill, 2002. (Bill Passed)

MR. DEPUTY-SPEAKER: Now, the House will take up item no. 33A of Supplementary List of Business.

Shri Balasaheb Vikhe Patil.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I am moving it on behalf of Shri Balasaheb Vikhe Patil.

MR. DEPUTY-SPEAKER: All right.

SHRI YASHWANT SINHA: Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Uttar Pradesh for the services of a part of the financial year 2002-2003.

MR. DEPUTY-SPEAKER: The question is :

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Uttar Pradesh for the services of a part of the financial year 2002-2003."

The motion was adopted.

SHRI YASHWANT SINHA: Sir, I introduce** the Bill.

MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI YASHWANT SINHA: Sir, I beg to move :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Uttar Pradesh for the services of a part of the financial year 2002-2003, be taken into consideration."

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 20.3.2002.

** Introduced with the Recommendation of the President.

MR. DEPUTY-SPEAKER: The question is :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Uttar Pradesh for the services of a part of the financial year 2002-2003, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI YASHWANT SINHA: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is :

"That the Bill be passed."

The motion was adopted.
